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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 10307/2015 & CM No.25656/2015

MALA AGGARWAL Petitioner

> Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

Mr.Alok Pandey and Ms.Raunika

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS

..... Respondents Through: Mr.Dhanesh Relan, Standing Counsel with

Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

W.P.(C) 10687/2015

RAJ KUMAR DIWAN Petitioner

> Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

Mr.Alok Pandey and Ms.Raunika

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

& ORS Respondents

Mr.Dhanesh Relan, Standing Counsel with Through:

Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

W.P.(C) 147/2016

BIMLA SODHI Petitioner

> Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Through:

> > Mr.Alok Pandey and Ms.Raunika Johar,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

& ORS Respondents

Mr.Dhanesh Relan, Standing Counsel with

Through:

Ms.Komal Sorout and Ms.Mrinalini Sharma,





Advocates for DDA.

W.P.(C) 667/2016 JASRAAJ SINGH

..... Petitioner

Through:

Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

and Mr.Alok Pandey Ms.Raunika

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS Respondents

> Mr.Siddharth Panda, Advocate for LAC/L&B. Through:

> > Mr.Dhanesh Relan, Standing Counsel with Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

W.P.(C) 1471/2016

DR. MEHMODA AHMED

..... Petitioner

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

> Mr.Alok Pandey and Ms.Raunika

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Respondents

& ORS

Mr.Dhanesh Relan, Standing Counsel with Through:

Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

W.P.(C) 7189/2017& CM No.29806/2017

SHRI K. SRINIVASAN

..... Petitioner

Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Through:

Mr.Alok Pandey and Ms.Raunika

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

& ORS

..... Respondents

Through: Mr. Pawan Mathur, Standing Counsel for DDA.





W.P.(C) 7236/2017& CM No.29990/2015 NARESH KUMAR Petitioner Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Mr.Alok Pandey and Ms.Raunika Advocates. versus GOVENMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & **ORS** Respondents Ms. Shobhana Takiar, Advocate for DDA. Through: W.P.(C) 2296/2014& CM No.4817/2014 K.K. GARG & ORS Petitioners Mr.B.S. Maan, Advocate. Through: versus UNION OF INDIA AND ORS Respondents Mr.R. Mishra, Advocate for R-1/UOI. Through: Mr.Sanjay Kumar Pathak, Mr.Sunil Kumar Jha, Mr.Kushal Raj Tater and Mr.M.S. Akhtar, Advocates for LAC/L&B/GNCTD. Mr.Shadan Farasat, ASC and Mr.Ahmed Said, Advocate for respondent/GNCTD. Mr. Arun Birbal and Mr. Ajay Birbal, Advocates for DDA. W.P.(C) 1639/2015 & CM No.2943/2015 +SATISH KUMAR GARG Petitioner Through: Mr. Vikrant Nilesh Goyal and Ms. Satvika Goyal, Advocates. versus GOVT. OF NCT OF DELHI & ORS Respondents Through: None. W.P.(C) 1974/2015 & CM Nos.3543/2015, 25614/2015 SHIVI TALWAR Petitioner Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,





Mr.Alok Pandey and Ms.Raunika Johar, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS. Respondents

Through: Mr.Sanjay Kumar Pathak, Mr.Sunil Kumar Jha,

Mr.Kushal Raj Tater and Mr.M.S. Akhtar,

Advocates for LAC/L&B/GNCTD.

Mr.Dhanesh Relan, Standing Counsel with Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

+ W.P.(C) 4097/2015 & CM Nos.7327/2015, 27884/2015 SUDEEP KISHORE JAIN Petitioner

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

Mr.Alok Pandey and Ms.Raunika Johar,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS Respondents

Through: Mr.Sanjeev Sabharwal, Standing Counsel with

Mr.Hem Kumar and Ms.Simmee Kumari,

Advocates for DDA.

+ W.P.(C) 9893/2015 & CM Nos.23934/2015, 25709/2015 JAG MOHAN BHANDARI Petitioner

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

Mr.Alok Pandey and Ms.Raunika Johar,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS. Respondents

Through: Mr.Sanjeev Sabharwal, Standing Counsel with

Mr.Hem Kumar and Ms.Simmee Kumari,

Advocates for DDA.





+	W.P.(C) 992 VIJAY BHA		M Nos.24065/2015, 25748/2015 Petitioner	
		Through:	Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Mr.Alok Pandey and Ms.Raunika Johar, Advocates.	
		versus		
	GOVERNMENT OF NATIONAL & ORS		ATIONAL CAPITAL TERRITROY OF DELHI Respondents	
		Through:	-	
+	W.P.(C) 9969/2015 & CM No.24305/2015 MEKHALA SEN GUPTA Petitioner			
		Through:	Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Mr.Alok Pandey and Ms.Raunika Johar, Advocates.	
		versus		
	GOVERNM & ORS	IENT OF N	ATIONAL CAPITAL TERRITORY OF DELHI Respondents	
		Through:	1	
+	W.P.(C) 10165/2015 & CM No.25083/2015			
	MADHU G	UPTA Through:	Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Mr.Alok Pandey and Ms.Raunika Johar, Advocates.	
	versus			
			ATIONAL CAPITAL TERRITORY OF DELHI	
	& ORS	Through:	Mr.Dhanesh Relan, Standing Counsel with Ms.Komal Sorout and Ms.Mrinalini Sharma, Advocates for DDA.	
+		W.P.(C) 10188/2015 & CM No.25148/2015 ANUP GUPTA Petitioner		
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Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Through:

> Mr.Alok Pandey and Ms.Raunika

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS Respondents

> Through: Mr.Dhanesh Relan, Standing Counsel with

> > Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

W.P.(C) 10195/2015 & CM No.25162/2015 +

SHRI JAGDISH CHAND

..... Petitioner

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

> Mr.Alok Pandey and Ms.Raunika

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS

..... Respondents

Mr.Dhanesh Relan, Standing Counsel with Through: Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

W.P.(C) 10225/2015 & CM No.25349/2015

PARDEEP KUMAR

..... Petitioner

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

> Mr.Alok Pandey and Ms.Raunika

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

& ORS

..... Respondents

Through: None.

W.P.(C) 10439/2015 & CM Nos.26183/2015, 27110/2017

NEELAM DIWAN

..... Petitioner

Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Through:

> Mr.Alok Pandey and Ms.Raunika Johar,





Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS Respondents Through:

W.P.(C) 10445/2015 & CM No.26216/2015

C.P. GUPTA AND ORS.

..... Petitioners

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

Mr.Alok Pandey and Ms.Raunika Johar,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS. Respondents

Through: Mr.Dhanesh Relan, Standing Counsel with

Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

+ W.P.(C) 10961/2015 & CM No.28190/2015

KARTAR SINGH AND ANR

..... Petitioners

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

Mr.Alok Pandey and Ms.Raunika Johar,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS. Respondents

Through: Mr.Dhanesh Relan, Standing Counsel with

Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

+ W.P.(C) 11268/2015

M/S AJAY ENTERPRISES LTD

..... Petitioner

Through: Mr.V.S. Tomar, Advocate.

versus





GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS. Respondents Mr.N.K. Jha, Advocate for DDA. Through: W.P.(C) 11339/2015 & CM No.29783/2015 SUBHADRA GHULYANI Petitioner Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Through: Mr.Alok Pandey and Ms.Raunika Johar. Advocates. versus GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS. Respondents Mr.Sanjeev Sabharwal, Standing Counsel with Through: Mr.Hem Kumar and Ms.Simmee Kumari. Advocates for DDA. W.P.(C) 11341/2015 & CM No.29789/2015 USHA RAMESH Petitioner Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Mr.Alok Pandev and Ms.Raunika Johar. Advocates. versus GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS. Respondents Mr. Arjun Pant, Advocate for DDA. Through: W.P.(C) 11461/2015 & CM No.30330/2015 **ANITA GARG** Petitioner Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Through: Mr.Alok Pandey and Ms.Raunika Johar, Advocates. versus GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS. Respondents

Mr.Dhanesh Relan, Standing Counsel with

Ms.Komal Sorout and Ms.Mrinalini Sharma,

Through:





Advocates for DDA.

W.P.(C) 11566/2015 & CM No.30624/2015 GINNI FANANCIAL SERVICES LTD. Petitioner Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Mr.Alok Pandey and Ms.Raunika Advocates. versus GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS Respondents Mr.Dhanesh Relan, Standing Counsel with Through: Ms.Komal Sorout and Ms.Mrinalini Sharma,

+ W.P.(C) 11812/2015 & CM No.31371/2015 HARSH VARDHAN SARDA

HARSH VARDHAN SARDA Petitioner

Advocates for DDA.

Through: Mr.Sanjay Vashishtha, Advocate.

versus

GOVT. OF NCT OF DELHI & ORS

..... Respondents

Through: Mr.Sanjay Kumar Pathak, Mr.Sunil Kumar Jha,
Mr.Kushal Pai Totar and Mr.M.S. Akhtar

Mr.Kushal Raj Tater and Mr.M.S. Akhtar,

Advocates for LAC/L&B/GNCTD.

Mr.Dhanesh Relan, Standing Counsel with Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

+ W.P.(C) 11824/2015 & CM No.31408/2015

PUSHPA SHARMA Petitioner

Through: Mr.Sanjay Vashishtha, Advocate.

versus

GOVT OF NCT OF DELHI & ORS

..... Respondents

Through: Mr.Sanjay Kumar Pathak, Mr.Sunil Kumar Jha,

Mr.Kushal Raj Tater and Mr.M.S. Akhtar,

Advocates for LAC/L&B/GNCTD.





+ W.P.(C) 11828/2015 & CM No.31415/2015
LALIT KUMAR GROVER & ANR Petitioners
Through: Mr.Sanjay Vashishtha, Advocate.

versus

GOVT OF NCT OF DELHI & ORS Respondents
Through: Mr.Sanjay Kumar Pathak, Mr.Sunil Kumar Jha,

Mr.Kushal Raj Tater and Mr.M.S. Akhtar,

Advocates for LAC/L&B/GNCTD.

+ W.P.(C) 11832/2015 & CM No.31421/2015 M/S A & B FASHIONS PVT LTD

..... Petitioner

Through: Mr.Sanjay Vashishtha, Advocate.

versus

GOVT OF NCT OF DELHI & ORS

..... Respondents

Through: Mr.Sanjay Kumar Pathak, Mr.Sunil Kumar Jha,

Mr.Kushal Raj Tater and Mr.M.S. Akhtar,

Advocates for LAC/L&B/GNCTD.

Mr.Nikhil Goel, Mr.Ashutosh Ghade and

Mr.Gurpreet Hora, Advocates for DDA.

+ W.P.(C) 148/2016 & CM No.673/2016 SUNIL KUMAR SINGHAL

..... Petitioner

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

Mr.Alok Pandey and Ms.Raunika Johar,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS Respondents

Through: Mr.Dhanesh Relan, Standing Counsel with

Ms.Komal Sorout and Ms.Mrinalini Sharma.

Advocates for DDA.

+ W.P.(C) 310/2016 & CM No.1268/2016

GULAM NABI MIR Petitioner

Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar,

Mr.Alok Pandey and Ms.Raunika Johar,

Advocates.





versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS Respondents Through: W.P.(C) 1603/2016 & CM No.6978/2016 **SUMAN MURTHY** Petitioner Through: Mr.M.A. Khan and Mr.Suresh Chandra, Advs. versus GOVT OF NCT OF DELHI AND ORS Respondents Ms. Astha Tyagi, Advocate for LAC/L&B. Through: Mr.M.K. Singh, Advocate for DDA. W.P.(C) 1644/2016 & CM No.7081/2016 DALBIR SINGH Petitioner Mr.N.S. Dalal and Ms. Toral Banerjee, Advs. Through: versus LT. GOVERNOR, NATIONAL CAPITAL TERRITORY OF DELHI & **ORS** Respondents Through: W.P.(C) 10089/2015 **RATTAN SINGH** Petitioner Through: Ms.Deepika V. Marwaha, Ms.Worthing Kassar, Mr.Alok Pandey and Ms.Raunika Johar, Advocates. versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS. Respondents

Through: Mr.Dhanesh Relan, Standing Counsel with

Ms.Komal Sorout and Ms.Mrinalini Sharma,

Advocates for DDA.

CORAM:

HON'BLE MR. JUSTICE G.S.SISTANI HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL





% ORDER 16.07.2018

Mr.Jain, counsel for the LAC seeks an adjournment on the ground that he has written to the Department for engaging the services of a senior counsel and approval is not yet received.

Adjourned to 23.08.2018.

We make it clear that no further adjournment would be granted to the LAC on this ground.

G. S. SISTANI, J

SANGITA DHINGRA SEHGAL, J

JULY 16, 2018 SU/afa

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